

(4)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1495/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: ABC India Limited  
V/s  
Reliance Infrastructures Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. Karl Tambay	Counsel 1/b mulla & mulla & CBC	
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	Mr. D.J. Karkaria	Adv. Mulla & mulla & CBC Adv. for the Corporate Debtor	S. Karkaria
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Salonee  
Kurkorne  
and

Sukruti  
Jaiswal  
1/b

SHARDUL  
AMRCHAND  
MANGALPALS

ADVOCATE

FOR

OPERATIONAL  
CREDITOR

Sfor

**ORDER**

**CP No. 1495/I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 19.1.2018 for reporting settlement.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)